



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. RC9282 of 2026, issued against Atit Commercial Company Private Limited (Transferee Company of Ashirwad Tie Up Pvt. Ltd.) (PAN: AACCA5249E) in the matter of Illiquid Stock Options

1. Recovery Certificate No. **RC9282 of 2026 dated August 18, 2026** was drawn against **Atit Commercial Company Private Limited (Transferee company of Ashirwad Tie Up Pvt. Ltd.) (PAN: AACCA5249E) ("Defaulter")** for a sum of **Rs. 5,46,000/- (Rupees Five Lakh Forty-Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/AK/RK/2025-26/31842 dated December 17, 2025 in the matter of Illiquid Stock Options.
2. In view of the payment of the entire amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and section 225 of the Income-Tax Act, 1961.

Date: September 2, 2026
Place: Kolkata



Ayan

RECOVERY OFFICER

अयन मुखर्जी / Ayan Mukherjee
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office
कोलकाता / Kolkata